

**NATIONAL COMPANY LAW APPELLATE TRIBUNAL PRINCIPAL BENCH NEW  
DELHI**

**COMPANY APPEAL (AT) NO.392 OF 2017**

**IN THE MATTER OF:**

**Gireesh Kumar Sanghi & Anr.**

**...Appellants**

**Vs**

**Ravi Sanghi & Ors**

**...Respondents**

**Present:**

**For Appellant:- Mr. Dhruv Gupta, Ms. Anju Jain, Advocates**

**For Respondent :- Mr. Arun Kathpalia, Mr. Anirudh Wadhwa, Mr. Abhishek  
Iyer, Advocates for Respondent No.1 to Respondent  
No.4.**

**With**

**COMPANY APPEAL(AT) NO.393 OF 2017**

**IN THE MATTER OF:**

**Gireesh Kumar Sanghi & Anr Appellant**

**Vs**

**AGA Publications Ltd & Ors Respondents**

**Present:**

**For Appellant:- Mr. Dhruv Gupta, Ms. Anju Jain, Advocates**

**For Respondent:- Mr Arun Kathpalia, Mr. Anirudh Wadhwa, Mr. Abhishek  
Iyer, Advocates for Respondent No.8-11. Mr Y.  
Suryanarayana, Advocate for R2 to R7.**

**O R D E R**

**(Virtual Mode)**

**24.03.2021-** Learned Counsel Ms. Anju Jain, appearing on behalf of the Appellant submits that Advocate on record Mr. Dhruv Gupta, has been designated as senior. Therefore, she has filed Vakalatnama in both the Appeals.

Let these matters be fixed 'For Hearing' on **28<sup>th</sup> April, 2021 at top of the list.**

Interim order to continue in Company Appeal (AT) No. 392 of 2017 till next date of hearing.

**(Justice Jarat Kumar Jain)**  
**Member (Judicial)**

**(Mr. Kanthi Narahari)**  
**Member (Technical)**

SC/RR